GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3481 ANSWERED ON:14.12.2012 INVOLVEMENT OF TRIBALS IN THEIR WELFARE SCHEMES Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government has any proposal to involve tribals in the process of carrying out development schemes in their areas in the country including West Bengal;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the measures taken/to be taken by the Government for greater involvement of tribals in such activities in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (d): Participation of Scheduled Tribes in the process of carrying out development schemes is ensured through involvement of the Gram Sabhas, from which formulation of the district plans emanates. Under the Tribal Sub Plan, the concerned States are to allocate funds which are atleast equal to the percentage of tribal population to the total population in the States for preparation of a Tribal Sub Plan, in order to bring about speedy socio-economic development of tribals. Several Central Sector Schemes, Centrally Sponsored Schemes and Special Area Programmes of this Ministry are being implemented in all States/Union Territories including West Bengal in this regard. These schemes are indicated in the Annex.